Name of the corporate debtor: Jewel Garments Private Limited; Date of commencement of Liquidation Commencement: 04.07.2023; List of creditors as on: 09.08.2023

List of operational creditors (Government dues)

Details of Claimant Date of receipt Date of receipt Date of nount claimed Claim admitted Date of receipt Date of a mount of claim admitted Date of covered by related share Of voting guarantee Party? Date of voting security guarantee Date of voting share Date of voting security guarantee Date of voting securi	1 -	_	A .	SI. No.
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